

DIVISION BENCH

O-227

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/47(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	SHYAM SUNDAR CHAKRABORTY VS SRIGURUDEVCON PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT SECTION 56

Appearances via video conference/physically

Ms. Aruni Guha, Adv.] For the Respondent

Mr. Sumit Kumar, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **05.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**